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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER

Pursuant to the footnote No.(ix) of posting/transfer Order No.32/D-3/Gaz.IA/DHC/2026 dated 01.08.2026, the cases other than NDPS Act mentioned below in column No.3, pending in the NDPS Act Court mentioned at column No.2 are hereby withdrawn and assigned to the Courts mentioned at column No.4, for disposal in accordance with law, with immediate effect :-

S.No.	Name of the Transferor Court	Case details	Name of the Transferee Court
(1)	(2)	(3)	(4)
1	Sh. Shailender Malik, Spl. Judge (NDPS Act)	Sl. No.3, 7, 9 to 11 = 05 cases	Sh. Rajinder Kumar, ASJ-03 (West)
		Sl. No.4 and 5 = 02 cases	Sh. Dheeraj Mittal, ASJ-04 (West)
		Sl. No.1, 2 and 6 = 03 cases	Sh. Atul Krishna Agrawal, ASJ-08
		Sl. No.8	Ms. Priya Mahendra, ASJ-09

Important Note :-

1. The transferor Court shall send the case files/ records/proceedings, duly paginated, indexed and complete in all respect, to the transferee Court immediately and shall ensure that the list of transferred cases are displayed outside the Court room with the instructions to the parties to appear before the transferee Court on the date fixed.


(DR. VIJAY KUMAR DAHIYA)
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

No. 1189/35965-35974 /Cases Transfer/Gaz./PDJ West/2026 Dated, Delhi the 07/8/26.

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officers Concerned.
4. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
7. The Reader to the undersigned.
8. The PS to the undersigned.
9. For uploading on LAYERS.
10. For uploading on centralized website through LAYERS.
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

PENDING CASES (IPC)									
Sr. No.	Case No. (SC No.)	State Vs.	DOR	AGE	NDOH	Purpose	Act Section	PS	FIR No.
1	57038/2016	MD IMRAN & ORS	31-10-2014	11 Yr 9M	01-09-2026	FA	IPC-498A,304B	Ranjit Nagar	316/2014
2	57871/2016	RATAN SINGH AND ORS	02-07-2016	10Yr 1M	11-08-2026	FA	IPC-498A,304B,34	Nihal Vihar	240/2016
3	56035/2016	HARBHAJAN KAUR & ANR	30-04-2015	11Yr 3M	22-08-2026	FA	IPC-302	Patel Nagar	254/2012
4	57408/2016	YASH PAL ETC	06-10-2015	10Yr 9M	12-08-2026	FA	IPC-302	Hari Nagar	823/2015
5	56444/2016	PARMOD @ MONU	01-02-2016	10Yr 6M	20-08-2026	FA	IPC-302	Hari Nagar	1028/2014
6	57302/2016	VIKRAM @ VICKY @ MENDA & ANR	28-02-2015	11 Yr 5M	24-08-2026	FA	IPC-307,326,201	Ranjit Nagar	636/2014
7	57518/2016	RAJ BIR SINGH	31-07-2015	11Yr 4D	01-09-2026	FA	IPC-395	Paschim Vihar East	963/2014
8	58062/2016	RAJESH YADAV	16-09-2016	9Yr 10M	29-08-2026	FA	IPC-306	Paschim Vihar West	264/2016
9	264/2018	ANAND YADAV	05-05-2018	8Yr 2M	10-08-2026	FA	IPC-186,353,332,308,120B,34	Nihal Vihar	102/2018
10	302/2017	RAJU	18-05-2017	9Yr 2M	21-08-2026	PE	IPC-392/394/397/411	Moti Nagar	31/2017
11	310/2019	SHARMILA & ORS.	03-06-2019	7Yr 2M	17-08-2026	DE	IPC-308/323/34/341/506	Mundka	271/2017